(5) Integrated watershed manage ment in catchments of flood-prone rivers.

(6) Adoption of improved land use practices.

(7) Social Forestry including rural fuelyood Plantations; and

(8) Laying down norms for ma nagement of forests.

Besides the above measures (a) the States have imposed ceiling on the exploitation of pines for resin tapping and (b) provisions for stringent punishment in connection with the forest offences have been made by the concerned State Governments.

(b) and (c) The recommendations have been communicated to the State Governments of Jammu & Kashmir, Himachal Pradesh and Uttar Pradesh for implementation.

Anti-Pollution Plan for Ganga

529. SHRIMATI ILA BHAT-TACHARYA : Will the PRIME MINISTER be pleased to state :

(a) whether action plans have been endorsed by the Ganga Authority of India for Allahabad, Varanasi, Patna and Calcutta for anti-pollution projects; and

(b) if so, the salient features of the plans and allocation of funds city-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Yes, Sir. A programme of works amounting to Rs 292,31 crores has been the three prepared by State-Governments of Uttar Pradesh, Bihar and West Bengal and approved by the Central Ganga Authority. The approved programme includes Schemes for Allahabad, Varanasi, Patna and Calcutta.

(b) The types of Schemes are as follows :---

- —Schemes for diversion of wastewaters including renovation/installation of interceptors and pumping stations.
- --Schemes for renovation or installation of sewage treatment plants including bio-energy and other resource recovering compo-nents as feasible; and
- —Other Schemes including low cost sanitation, facilities for the river front as necessary and biological conservation schemes. The details and allocation of funds for each city depends upon the type of Schemes sent for approval and inclusion in the programme.

Posting of I.A.S. Officers at the Centre

530. DR. MOHD. HASHIM KIDWAI : Will the PRIME MINISTER be pleased to state :

(a) the number of I.A.S. officers States cadre-wise at present posted in Delhi and have not served as District Magistrates for two or three years; and

(b) whether Government prc-pose to put a ban on IAS officers of different State-cadres for going on deputation to the Centre ?

THE DEPUTY' MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND **GRIEVANCES** PUBLIC AND PENSION (SHRI р CHIDAMBARAM") : (a) Based on information available in the Department of Personnel and Training, a statement showing cadre-wise number of IAS officers posted in Delhi, who bad not served as District Magistrate [District Collector/Deputy Commissioner for atletst two years, is enclosed. However, it may be relevant to add that many of these officers have field experience for two to three, years having worked in other field posts

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like Sub-Divisional Officer, District Revenue Officer, Chief Executive Officer (Zila Parishad), Settlement Officer, District Development Officer etc.

(b) No, Sir. The Central Government has necessarily to draw Officers from the State cadres.

Statement

Cadre-wise number of IAS officers posted in Delhi who had not served as District Magistrate/District Collector/Deputy Commissioner for atleast two years

SI. No.				Number of Offi- cers		
. I	2			3		
1 And	hra Prac	lesh	•	24		
2 Assa	m-Megh	alaya	•	17		
3 Biha	ır.	•	• *	19		
4 Guja	arat .	•		8		
5 Har	yana .	•	•	12		
6 Him	achal Pr	adesh		6		
7 Jami	nu and K	ashmi	ir	· 7		
8 Karı	nataka	•	•	16		
9 Kera	da .	•	. ·	11		
10 Mad	hya Prad	lesh	•	· 13		
11 Mah	arashtra			24		
12 Mani	pur-Trip	ura	۰.			
13 Naga	land		•	6		
14 Oriss	a	•		15		

-		_		
I 	2			3
15	Punjab .	•		10
16	Rajasthan		•	13
17	Sikkim .		•	2
18	Tamil Nadu	•		25
19	Union Territor	rics	•	20
20	Uttar Pradesb			32
21	West Bengal	•		23
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to Questions

Visit to Hindu Shrines in Pakistan

531. SHRI DHARAM CHANDER PRASHANT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) how "many pilgrims from India visited Hindu shrines in Pakistan so far during 1985; and

(b) how many had applied to go to Pakistan on pilgrimage and how many of them were allowed by the Government of Pakistan?

THE MINISTER OF EXTER NAL AFFAIRS (SHRI B. R. BHAGAT): (a) A total of 250 Indian pilgrims visited two Hindu shrines in Pakistan namely, Katasraj and Shadani Darbar (Hayat Pitafi) during this year.

(b) For both the pilgrimages, differnt religious organisations send lists of intending pilgrims only in respect of the 11 timbers permitted by Pakistan Government, i.e., 150 pilgrims for Katusnj and 120 pilgrims for Hayat Pitafi.

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